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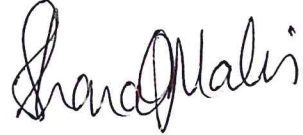
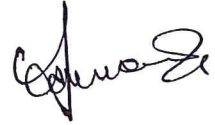
**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/174/2016
NAME OF THE PETITIONER(S) : Marg Ltd + 1
NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd + 7
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|--|--------------------------------|---|
| 1. | V.M. SHIVAKUMAR | Counsel for Karaikal Port (R1) |  |
| 2. | SHONA MALVI A. ASIF BASHA | Counsel for R2 to R5. |  |
| 3. | R. Sankaranarayanan, Senior Counsel Vijaya Prakash S N.P. VIJAY KUMAR. | Counsel for petitioner |  |

ORDER

Shri R Sankaranarayanan, senior counsel for petitioner present. Shri V M Shivakumar, counsel for R1, Shri Asif Basha, counsel for R2 to R5 in CA1/2015 are present. Counsel for petitioner sought time for filing rejoinder. Time extended at request. The matter may be posted along with CA/7/2016. Put up on 04.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)